

¹THE DELIMITATION OF COUNCIL CONSTITUENCIES (BIHAR) ORDER, 1951

In pursuance of section 11 of the Representation of the People Act, 1950 (43 of 1950), the President is pleased to make the following Order, namely:—

1. This Order may be called the Delimitation of Council Constituencies (Bihar) Order, 1951.

2. The constituencies into which the State of Bihar shall be divided for the purpose of elections to the Legislative Council of the State from (a) the graduates' constituencies, (b) the teachers' constituencies, and (c) the local authorities' constituencies in the said State, the extent of each such constituency and the number of seats allotted to each such constituency shall be as shown in the following Table:—

²[TABLE

Name of Constituency	Extent of Constituency	Number of seats
1	2	3
<i>Graduates' Constituencies</i>		
1. Patna	Patna, Nalanda and Nawada districts	1
2. Gaya	Gaya, Jahanabad, Aurangabad, Arwal, Rohtas, Kaimur, Bhojpur and Buxar districts	1
3. Saran	West Champaran, East Champaran, Saran, Siwan and Gopalganj districts	1
4. Tirhut	Muzaffarpur, Vaishali, Sitamarhi and Sheohar districts	1
5. Darbhanga	Darbhanga, Modhubani, Samastipur and Begusarai districts	1
6. Kosi	Saharsa, Madhepura, Supaul, Purnea, Arariya, Kishanganj, Katihar, Khagaria, Munger, Jamui, Lakhisarai, Sheikhpura, Bhagalpur and Banka districts	1
<i>Teachers' Constituencies</i>		
1. Patna	Patna, Nalanda and Nawada districts	1
2. Gaya	Gaya, Jahanabad, Aurangabad, Arwal, Rohtas, Kaimur, Bhojpur and Buxar districts	1
3. Saran	West Champaran, East Champaran, Saran, Siwan and Gopalganj districts	1
4. Tirhut	Muzaffarpur, Vaishali, Sitamarhi and Sheohar districts	1
5. Darbhanga	Darbhanga, Modhubani, Samastipur and Begusarai districts	1
6. Kosi	Saharsa, Madhepura, Supaul, Purnea, Arariya, Kishanganj, Katihar, Khagaria, Munger, Jamui, Lakhisarai, Sheikhpura, Bhagalpur and Banka districts	1
<i>Local Authorities' Constituencies</i>		
1. Patna	Patna district	1
2. Nalanda	Nalanda district	1
3. Gaya-cum-Jahanabad-cum-Arwal	Gaya, Jahanabad and Arwal districts	1
4. Aurangabad	Aurangabad district	1
5. Nawada	Nawada district	1
6. Bhojpur-cum-Buxar	Bhojpur and Buxar districts	1
7. Rohtas-cum-Kaimur	Rohtas and Kaimur districts	1
8. Saran	Saran district	1
9. Siwan	Siwan district	1
10. Gopalganj	Gopalganj district	1
11. West Champaran	West Champaran district	1
12. East Champaran	East Champaran district	1

1. See Notifn. No. S.R.O. 1410, dated the 19th September, 1951 and Notifn. No. S.R.O. 1595, dated the 15th October, 1951.

2. Subs. by Notifn. No. S.O. 433(E), dated the 10th April, 2003.

13.	Muzaffarpur	Muzaffarpur district	1
14.	Vaishali	Vaishali district	1
15.	Sitamarhi-cum-Sheohar	Sitamarhi and Sheohar districts	1
16.	Darbhanga	Darbhanga district	1
17.	Samastipur	Samastipur district	1
18.	Monger-cum-Jamui-cum-Lakhisarai-cum-Sheikhpura	Monger, Lakhisarai, Jamui and Sheikhpura districts	1
19.	Begusarai-cum-Khagaria	Begusarai and Khagaria districts	1
20.	Saharsa-cum-Madhepura-cum-Supaul	Saharsa, Madhepura and Supaul districts	1
21.	Bhagalpur-cum-Banka	Bhagalpur and Banka districts	1
22.	Madhubani	Madhubani district	1
23.	Purnea-cum-Arariya-cum-Kishanganj	Purnea, Arariya and Kishanganj districts	1
24.	Katihar	Katihar district	1.]

¹[3. Any reference in this Order to a district shall be construed as a reference to the area comprised within that district on the 1st day of January, 2003.]